NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 12.03.2020 (THURSDAY)

<u>COURT - III</u> <u>11:05 AM</u>

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) Hon'ble Mr. V. P. Singh, Member (Technical) and Hon'ble Mr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 83 of 2020	Shubha Sharma Vs. Mansi Brar Fernandes	Shankari Mishra	Sunil Fernandes Siddharth Sharma- IRP Darpan Sachdeva- R1
2.	Comp. App. (AT) (Ins) No. 202 of 2020	Kridhan Infrastructure Pvt. Ltd. Vs. Venkatesan Sankaranarayan & Anr.	Udit Chauhan	P.V. Dinesh
3.	Comp. App (AT) (Ins) No. 1417 of 2019	Union of India Vs. Oriental Bank of Commerce	Sanjay Shorey	Vishal Yadav

For Admission (Fresh Case)

4.	Comp. App. (AT)	Neil Shailesh Parikh	Mayank Kumar	Surjan Singh
	No. 62 of 2020	Vs.		Shekhawat-R1
		Spider Prints Pvt. Ltd. & Anr.		Santhosh Krishnan-
				R2

For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 611 of 2019	TUF Metallurgical Pvt Ltd. Vs. Wadhwa Glass Processors Pvt Ltd.	Vikash Jain	Vineet Arora
6.	Comp. App (AT) (Ins) No. 1412 of 2019	NLMK India Service Centre Pvt. Ltd. Vs. PME Power solution (India) Ltd.	Rachit Devgun	Dinesh Kapil
7.	Comp. App (AT) (Ins) No. 62 & 98 of 2020	SE Forge Ltd. Vs. Welmech Engineering Company Pvt. Ltd.	Mahesh Agarwal	Upkar Agarwal
8.	Comp. App (AT) (Ins) No. 68 of 2020	Sirajudin Qureshi Vs. Jammu & Kashmir Bank Ltd. & Anr.	Amol Sinha	Jatin Julka-R1
9.	Comp. App. (AT) (Ins) No. 99 of 2020	Monotrone Leasing Pvt. Ltd. Vs. PM Cold Storage Pvt. Ltd.	Charu Tyagi	Priyanshu Upadhyay

10.	Comp. App. (AT) (Ins) No. 143 of 2020	PNC Infratech Ltd. Vs. Deepak Maini & Anr.	Mahesh Aggarwal	Niti Jain-R2 Shrivalli Kajaria- R3 Abhishek Anand- RP
11.	Comp. App. (AT) (Ins) No. 172 of 2020	Tek Travels Pvt. Ltd. Vs. Altius Travels Pvt. Ltd.	Rachit Kohli	Malak Bhatt
12.	Comp. App. (AT) (Ins) No. 175 of 2020	Asset Reconstruction Company (India) Ltd. Vs. Fathima Abdul Khadhar & Ors.	Dinkar Singh	
13.	Comp. App. (AT) (Ins) No. 227 of 2020	Pandit Automotive Pvt. Ltd. Through its Liquidator, CS Anagha Anasingaraju Vs. Chetan Motors & Anr.	Pradeep Kumar Mittal	
14.	Comp. App. (AT) (Ins) No. 260 of 2020	Oriental Bank of Commerce Vs. Mittal Corp Ltd.	Ankit Raj	
15.	Comp. App. (AT) (Ins) No. 310 of 2020	Kapil Sharma, Shareholder of Archon Powerinfra India (Formerly Known as SKP Buildcon Pvt. Ltd.) Vs. Manish Kumar Bhagat & Ors.	Harshal Kumar	
16.	Comp. App. (AT) (Ins) No. 314 of 2020	Mapletree Leather Goods Pvt. Ltd. Vs. Savan Godiawala	Pankaj Jain	Kartik Nagarkatti

For Hearing

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17.	Comp. App. (AT)	Dharamveer Singh & Ors.	Shikhar Mittal,	K. Datta
	(Ins) No. 483 of	Vs.	Santanu Awasthi	Abhishek Anand-
	2019	Vinay Talwar & Ors.		RP
		With		
18.	Comp. App. (AT)	Nitin Gupta.	R.K. Gupta,	K. Datta
	(Ins) No.502 of	Vs.	Mohit Singh	Abhishek Anand-
	2019	Applied Electro-Magnetics Pvt. Ltd. &		R5
		Ors.		
19.	Comp. App. (AT)	Ashok Mehra	Siddhartha Sharma	Anil Anchalia-RP
	(Ins) No. 1300 of	Vs.		P. Majumdar-OBC
	2019	Anil Anchalia,		
		Interim Resolution Professional of		
		Atlantic Projects Ltd. & Anr.		
20.	Comp. App. (AT)	Pawan Kumar Agarwal	Ashish Choudhury	Dhruv Surana-R1
	(Ins) No. 174 of	Vs.		Jitendra Lohia-
	2020	Aanchal Ispat Ltd. & Anr.		IRP(R2)
		_		
21.	Comp. App. (AT)	Lupin Dealers Pvt. Ltd.	Ankur S Kulkarni	Soumya Dutta
	(Ins) No. 234 of	Vs.		
	2020	Ashish Vincom Pvt. Ltd.		

22.	Competition App. (AT) No. 40 of 2018	Ultratech Cement Ltd. Vs. Competition Commission of India	Nisha Kaur Uberoi	Zoheb Hussain
		With		
23.	Competition App. (AT) No. 41 of 2018	Ultratech Cement Ltd. Vs. Competition Commission of India	Nisha Kaur Uberoi	Zoheb Hussain

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By Order

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